

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION NO.4268**  
TO BE ANSWERED ON 29.03.2022

**INSTITUTIONS FOR PwDs**

4268. SHRIMATI SHARDABEN ANILBHAI PATEL:

SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of institutions established by the Government for the convenience of the Persons with Disabilities (PwDs) during the last three years in the country including Gujarat; and
- (b) the details of benefits to be availed by PwDs from these institutions?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) There are nine National Institutes (NIs) working under the Department of Empowerment of Persons with Disabilities (DEPwD) (Divyangjan), Ministry of Social Justice and Empowerment. 21 Composite Regional Centres for Skill Development, Rehabilitation & Empowerment of Persons with Disabilities (CRC) have been approved/ set up as outreach/extension centres of these National Institutes. Following NIs and CRCs have been set up during the last three years i.e. on or after 01<sup>st</sup> April 2018.

- (i) National Institute of Mental Health Rehabilitation (NIMHR), Sehore, Madhya Pradesh
- (ii) CRC, Ranchi, Jharkhand
- (iii) CRC, Gorakhpur, Uttar Pradesh
- (iv) CRC, Gangtok, Sikkim
- (v) CRC, Balangir, Odisha
- (vi) CRC, Port Blair, Andaman & Nicobar
- (vii) CRC, Imphal, Manipur

(b) The benefits derived by the PwDs from these institutions are as under:

- i. Rehabilitation services;
- ii. Provision of aids and assistive devices;
- iii. Skill Development;
- iv. Capacity development in the field of rehabilitation of persons with disabilities; and
- v. Research on disability related matters.

\*\*\*\*\*